

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 02th December, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 107/2014 (M.A. No. 251 & 327/2014) (M.A. No.411/14)	Dr. Subhash C.Pandey Vs. Union of India & 10 Ors.	Dr. Subhash C Pandey Mr. Om. S. Shrivastav, Adv. for R-1 Mr. Sachin K. Verma Adv. for R-2,3,4 Mr. Deepesh Joshi Adv. for R-8 Ms. Parul Bhadoria Adv. for R-7 Mr. N.C. Das, Adv. for R-10 Mr. Swapnil Gupta Adv.	
2.	Original Application No. 12/2013	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
3.	Original Application No. 102/2014 (M.A.No580/14)	Om Prakesh Yogi Vs State of Rajasthan & 2 ors.	Mr. Ayush Dev Bajpai Adv.	
4.	Original Application No. 116/2013 (CZ) M.A. No. 627/14 M.A. No. 640,641, 642/14 M.A. No. 681,682 /14	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Mr. Om Shankar Shrivastava & Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv.	
5.	Original Application No. 29/2014 (CZ)	Anurag Modi Vs. State of M.P. & 4 Ors.	Mr. Raghvendra kumar, Adv. Mr. SachinK. Verma Adv.for R-1,2 &3 Ms. Parul Bhadoriya, Adv for R-4 Mr. Prashant Singh Adv. For R-5	

FOR COMPLIANCE				
6.	Original Application No. 151/2014 (CZ)	Laxmi Narayan Sahu Vs. State of M.P. & 7Ors.	Mr. Girish Garg, Adv. Mr. Dharamvir Sharma, Adv. for Applicant Mr. Shrey Raj Sxtena Adv. for R-8 Ms. Parul Bhadoria Adv. for R-7	
ON DEFAULT				
7.	Original Application No. 87/2014 (WP 2359/2010)	Tulsi Advani Vs. State of Rajasthan & Ors.	Mr. Rajendra Kumar Sharma Adv.	
8.	Original Application No. 88/2014 (WP 2356/2013)	Mehmood Ali Vs. State of Rajasthan & Ors.	Mr. Dharmendra Jain Adv. Dr. M.S. Kachhwaha Adv.	
9.	Original Application No. 90/2014 (WP 9022/2007)	Bhunda Khan Vs. State of Rajasthan & Ors.	Mr. H.P. Singh Adv.	
10.	Original Application No. 95/2014 (WP 7442/2012)	Sunil Kumar Agrawal Vs. State of Rajasthan & Ors.	Mr. Anurag Sharma Adv.	
11.	Original Application No. 96/2014 (WP 1952/2012)	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
12.	Original Application No. 98/2014 (WP 1111/2012)	M/S Rao Yogendra Grit Udhog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
13.	Original Application No. 99/2014 (WP 11122/2011)	Raj Srinarain meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	
14.	Original Application No. 100/2014 (WP 3107/2008)	Smt.Santosh Sharma Vs. State of Rajasthan & Ors.	Mr. Ashwani Chobisa Adv.	
15.	Original Application No. 101/2014 (WP 1010/2011)	Santosh Kumar Jangid Vs. State of Rajasthan & 2 Ors.	Dr. M.S. Kachhwaha Adv.	
16.	Original Application No. 103/2014 (WP 13127/2009)	M/s Hanuman Sahai Gupta Vs. State of Rajasthan & Ors.	Mr. A.K. Bajpai Adv.	
17.	Original Application No. 307/2014 (WP 10170/2008)	Sarbjot Singh walia Vs. State of Rajasthan & 8 Ors.	Mr. Suresh Sahani Adv.	